

(14)

OA 1366/08

20/09/2012

Hon Mr Sanjeev Kaushik JM

Hon Ms. Jayati Chandra, AM

None for the Applicant even
on second call. Shri D. Tiwari brief
holder of Sri R.K. Srivastava, learned
counsel for the respondents. This was
the position on the earlier occasions
also.

It seems that the Applicant has
lost interest in prosecuting this case.
The OA is accordingly dismissed in default
for want of prosecution.

J.Ch
AM

~~16~~
JM

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